


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No.316 /9/HDB/2017
NAME OF THE COMPANY	Transmission Corporation of Andhra Pradesh Ltd
NAME OF THE PETITIONER(S)	Equipment Conductors & Cables Ltd
NAME OF THE RESPONDENT(S)	Transmission Corporation of Andhra Pradesh Ltd
UNDER SECTION	Sec 9

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
ASMA RAZA	ADVOCATE	asma.raza.advocate@gmail.com	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Ms. Azma Raza, Learned Counsel for the Petitioner.

Since Hon'ble Member (Technical) is transferred, and due to paucity of time, the case could not be decided by the same Bench and therefore the case is reopened and posted for final hearing on **21.03.2018**. Parties are directed to place on record the latest developments taken place in the meanwhile, on the next date of hearing.



Member (T)



Member (J)